

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.08.2020

NOTICE

Take notice that the following matter listed on 17.08.2020 in the Court – II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1337 of 2019 Part Heard	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar